

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-107  
IB - 2731/ND/2019

**IN THE MATTER OF:**

S.P. Buiders

...Applicant

Vs.

Adore Realtech Pvt Ltd

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present. In the interest of justice, adjourned to 07.11.2019



(SUMITA PURKAYASTHA)  
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)